

### Liberalisation of Divorce Laws

6537. SHRI N. DENNIS : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have any plan to further liberalise the divorce law so that if wife and husband are living separately for more than ten years or so without having any relation or correspondence, they should be treated as automatically divorced; and

(b) if so, what are the new provisions Government propose to further liberalise divorce law ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a) No, Sir.

(b) Does not arise.

[Translation]

### Direct Dialling Telephone Service in Rajasthan

6538. SHRI SHANTI DHARIWAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of cities in Rajasthan proposed to be provided with direct dialling service by Government during this year; and

(b) the pre-requisites that a city should have for being eligible for direct dialling service ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) In Rajasthan the following cities are already provided with S.T.D. facilities :

Alwar, Ajmer, Beawar, Bharatpur, Dholpur, Jodhpur, Jaipur, Kota, Udaipur.

No new city in Rajasthan is likely to be provided with S.T.D. facilities during 1985-86.

(b) The pre-requisite for provision of direct dialling facilities from a city are :—

- (i) Installation of automatic exchange of appropriate type at that station.
- (ii) Installation of reliable transmission medium including multiplexing equipment required for linking that station to national network.
- (iii) Installation of appropriate terminations in the Trunk Automatic Exchange to which the station is to be connected.
- (iv) Installation of required terminating equipment in the local exchange at that station.

In view of the large number of stations demanding STD facilities, the following priorities are in operation :

- (a) Connection of State Capitals to Delhi.
- (b) Connection of District Headquarters to respective State Capitals. In case of district headquarters not having an automatic exchange, a no delay service is to be provided to the State Headquarters.
- (c) Connection of District Headquarters within 300 kms. of Delhi and 200 kms. of Bombay, Calcutta and Madras, to the respective metropolitan centres.
- (d) Other routes justified by traffic (one hundred manual calls each way per day is taken as the minimum) subject to an automatic local exchange and reliable transmission medium.

### Pending Applications for Setting up of Fertilizers Factories

6539. SHRI SHANTI DHARIWAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of applications regarding setting up of fertilizer factories pending consideration with Government; and

(b) the break-up of the applications for coal based, gas-based, naphtha based etc. industries ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). Seven applications are pending consideration with Government for the setting up of nitrogenous fertilizer factories. Feedstock-wise break-up of these applications is as follows :—

Coal based—Nil

Gas based—3

Naphtha based—4

**Committee on Development of Small Scale Industries**

6540. SHRI SHANTI DHARIWAL : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government had appointed a committee under the Chairmanship of Shri A. R. Bhatt to prepare a report on the development of small scale industries;

(b) if so, the action being taken by Government to implement the recommendations of this Committee; and

(c) whether Government had a proposal to enact a law to protect small scale industries and if so, the progress made in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) and (c). The proposal to provide some legal protection to small scale industries has not been finalised.

[English]

**Expansion of Palghat Telephone Exchange, Kerala**

6541. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to expand the telephone exchange at Palghat, Kerala;

(b) the present capacity and the backlog of telephone connections in this district; and

(c) the steps being taken to clear the backlog ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The total capacity of exchanges in Palghat District is 7220 lines as on 31.3.85 and the back-log of telephone connections as on 31.3.85 in this District is 2184.

(c) Additional 3900 lines of equipment for the expansion of various exchanges in this District have been allotted. The equipments will be progressively installed and commissioned to clear the back-log during 7th Plan period.

**Introduction of STD Facility at Alathur and Chittoor Talukas of Palghat District, Kerala**

6542. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether STD facilities are not available at Alathur and Chittoor Talukas of Palghat District;

(b) if so, whether there is any proposal at present to introduce the same; and

(c) the time by which it is likely to be introduced there ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. STD facilities are not available at Alathur and Chittoor of Palghat District in Kerala.

(b) Yes, Sir.